

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-1/1990/5106 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri A.F.A. Bora,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 30th August, 2018.

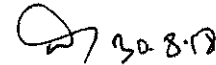
Sub:- **Casual Leave.**

Ref:- Your letter No. DJKA/6521/2018, dtd. 28.08.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 27.08.2018 has been ~~rejected~~ granted.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

